

SCHEDULE II
FORM B - PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PERFECT INTERNATIONAL
FABRICATORS PRIVATE LIMITED**

1	Name of the Corporate Debtor	Perfect International Fabricators Private Limited
2	Date of Incorporation of the Corporate Debtor	November 30, 2006
3	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Chennai
4	Corporate Identity Number of the Corporate Debtor	U74992TN2006PTC061625
5	Address of the registered office and principal office of Corporate Debtor	No.322/10B, M.R.Palayam, Sanamangalam Post, Chennai Bye-pass Road, Trichy - 621104, Tamil Nadu, India
6	Date of closure of insolvency resolution process	October 28, 2019 (completion of 180 days)
7	Liquidation commencement date of corporate debtor	December 13, 2019 (Order copy hosted on December 19, 2019 in NCLT website)
8	Name, address, email address, telephone number and the registration number of the Liquidator	CA Sripriya Kumar M/s. S P R & Co, Chartered Accountants, "Gems Court", Second Floor, No. 14, Khader Nawaz Khan Road, Nungambakkam, Chennai - 600006, Tamil Nadu, India sripriya@spka.in 9841026973 IBBI/IPA-001/IP-P00771/2017-2018/11316
9	Last date for submission of claims	January 17, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai has ordered the commencement of liquidation of the Perfect International Fabricators Private Limited on December 13, 2019 (Order copy hosted on December 19, 2019 in NCLT website).

The stakeholders of Perfect International Fabricators Private Limited are hereby called upon to submit a proof of their claims, on or before January 17, 2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23.12.2019

Place: Chennai



CA Sripriya Kumar

Liquidator

Perfect International Fabricators Private Limited